

(15)

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

New Delhi, dated the 8th January, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

O.A. No. 2350 of 1995

M.A. No. 2300 of 1997

Narendra Kumar,
S/o Shri Ram Sharma,
Vill & P.O. Makanpur,
Dist. Ghaziabad, U.P.

... APPLICANT

VERSUS

1. Union of India through
Lt. Governor of Delhi through
Commissioner of Police,
M.S.O. Building,
I.P. Estate,
New Delhi-110002.
2. Govt. of India through
Staff Selection Commission (N.R.),
Dept. of Personnel & Training,
C.G.O. Complex,
Lodi Road,
New Delhi-110003.

... RESPONDENTS

O.A. No. 2352 of 1995

M.A. No. 2298 of 1997

Sukhbir Singh,
S/o Shri Mahabir Singh,
R/o 49/II, Police Colony,
R.K. Puram,
Sector-12,
New Delhi.

... APPLICANT

VERSUS

1. Union of India through
Lt. Governor of Delhi through
Commissioner of Police,
M.S.O. Building,
I.P. Estate,
New Delhi-110002.
2. Govt. of India through
Staff Selection Commissioner (N.R.),
Dept. of Personnel & Training,
C.G.O. Complex,
Lodi Road,
New Delhi-110003.

... RESPONDENTS

O.A. No. 2353 of 1995

M.A. No. 2299 of 1997

Dharam Vir,
S/o Shri Jeet Ram,
Vill. & P.O. Dadanpur,
Distt. Rohtak,
Haryana.

... APPLICANT

VERSUS

1. Union of India through
Lt. Governor of Delhi through,
Commissioner of Police,
M.S.O. Building,
I.P. Estate,
New Delhi-110002.
2. Govt. of India through
Staff Selection Commission (N.R.),
Dept. of Personnel & Training,
C.G.O. Complex,
Lodi Road,
New Delhi-110003.

... RESPONDENTS

O.A. No. 2372 of 1995

M.A. No. 2301 of 1997

Sita Ram Arya,
S/o Shri Dilwa,
160, I.I.T Gate Police Colony,
Hauz Khas,
New Delhi.

... APPLICANT

VERSUS

1. Union of India through
Lt. Governor of Delhi through
Commissioner of Police,
M.S.O. Building,
I.P. Estate,
New Delhi-110002.
2. Govt. of India through
Staff Selection Commission (N.R.),
Dept. of Personnel & Training,
C.G.O. Complex,
Lodi Road,
New Delhi-110003.

... RESPONDENTS

O.A. No. 2374 of 1995

M.A. No. 2296 of 1997

Joginder Singh,
S/o Shri Ram Bhaj,
R/o Vill. Nagal Khurd,
Dist. Sonepat,
Haryana.

... APPLICANT

VERSUS

1. Union of India through
Lt. Governor of Delhi through
Commissioner of Police,
M.S.O. Building,
I.P. Estate,
New Delhi-110002.
2. Govt. of India through
Staff Selection Commission (N.R.),
Dept. of Personnel & Training,
C.G.O. Complex,
Lodi Road,
New Delhi-110003.

... RESPONDENTS

O.A. No. 2451 of 1995

M.A. No. 2297 of 1997

Const. Nar Singh,
No. 1625/NW,
Delhi Police,
S/o Shri Sardar Singh,
R/o Vill. & P.O. Bamnoli,
Dist. Rohtak,
Haryana

... APPLICANT

VERSUS

1. Union of India through
the Lt. Governor of Delhi through
Commissioner of Police,
Police Headquarters,
I.P. Estate,
New Delhi-110002.
2. Govt. of India through
Staff Selection Commission (N.R.),
Dept. of Personnel & Training,
C.G.O. Complex,
Lodi Road,
New Delhi-110003.

... RESPONDENTS

BY ADVOCATES: Mrs. Avnish Ahlawat for
Applicants in all OAs
Shri V.S.R. Krishna for Respondents

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

As these six O.As involve common question of law and fact they are being disposed of by this common order.

2. Applicants in all these O.As seek a direction to declare the merit list in accordance with the actual marks obtained by the applicants. They seek promotions to the post of Sub-Inspector on the basis of Sub-Inspectors of Police (Delhi Police, etc.) Examination, 1994 held during 1994.

3. In this connection applicants have also filed M.As in each of the O.As, in which ^{have 1} they ~~have~~ prayed that the Hon'ble Supreme Court's judgment dated 14.8.97 in SLP No. 16356-16358/96 and connected cases Vijay Pal & Ors. Vs. UOI & Ors. be made applicable to their cases.

4. Respondents' counsel Shri V.S.R.Krishna has stated at the bar that the said judgment would be squarely applicable to the facts of each of the present case before us.

5. Under the circumstances, these O.As are disposed of with a direction to Respondents to extend the benefits of the Hon'ble Supreme Court's judgment in Vijay Pal & Ors. Vs. UOI & Ors. to each of the present applicants.

6. These six O.As along with connected
M.As stand disposed of accordingly. No costs.

7. Let a copy of this order be placed in
each of the O.As.

Lakshmi Swaminathan *inf. hq.*
(Mrs. LAKSHMI SWAMINATHAN) (S.R. ADIGE)
Member (J) Vice Chairman (A)

/GK/